

for omission of section 213 from the Indian Succession Act, 1925. [Placed in Library. **See** No. L.T. 10201/08]

- V. (a) Annual Report and Accounts of the Bar Council of India (BCI), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9522/08]
- VI. (a) Fifty-first Annual Report and Accounts of the Indian Law Institute (ILI), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. **See** No. L.T. 10202/08]
- VII. A copy (in English and Hindi) of the Fourth Annual Statement on Pending Law Commission's Report for the period December, 2008. [Placed in Library. **See** No. L.T. 9523/08]

[MR. DEPUTY CHAIRMAN *in the Chair*]

MR. DEPUTY CHAIRMAN: Order please. Mr. Ahluwalia. ...*(Interruptions)*... Sharad Yadavji. Order please. What is happening? Please take your seats. ...*(Interruptions)*... This is not right.

Report and Accounts (2004-05 and 2005-06) of NCW, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): Sir, I lay on the Table:-

- (i) A copy each (in English and Hindi) of the following papers, under section 14 of the National Commission for Women Act, 1990:
 - (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2004-2005, together with Auditor's Report on the Accounts.
 - (b) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2005-2006, together with Auditor's Report on the Accounts.
 - (c) Action Taken Report on the recommendations contained in the above Reports of the Commission.
 - (d) Reviews by Government on the working of the above Commission.
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. **See** No. L.T. 10203/08]

Reports and Accounts (2002-03) of IDPL, Gurgaon and related papers

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. RAMESHWAR ORAON): Sir, on behalf of Shri B.K. Handique, I lay on the Table:

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Forty-second Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited (IDPL), Gurgaon, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. **See** No. L.T. 10204/08]

**Reports and Accounts (2003-04 to 2006-07) of various Education
Councils and other educational bodies and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I lay on the Table:-

- (1) (i) A copy each (in English and Hindi) of the following papers, under section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993:
- (a) Annual Report of the National Council for Teacher Education, New Delhi, for the year 2006-2007.
 - (b) Annual Accounts of the National Council for Teacher Education, New Delhi, for the year 2006-2007, and the Audit Report thereon.
 - (c) Statement by Government accepting the Annual Report.
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. **See** No. L.T. 10205/08]
- (2) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhinagar, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 10206/08]
 - (ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, U.T. of Andaman and Nicobar Islands, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9714/08]
 - (iii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Society, U.T. of Chandigarh, for the year 2006-2007, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9719/08]
 - (iv) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, for the year 2005-2006 together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. **See** No. L.T. 9715/08]